THK MINISTER OF COMMERCE (SHRI N. KANUNGO): (a) and (b). Compared to the average of exports during January-September of the four years ending 1956, exports during the corresponding period of 1957 were slightly higher.

MIGRATION CERTIFICATES ISSUED TO HINDUS AND SCHEDULED CASTES

*293. SHRI V. K. DHAGE: Will the PRIME MINISTER be pleased to state:

- the number of Hindus and Sche duled Castes residing in Lahore and Sialkot who were issued migration certificates by the Indian Deputy High Commissioner in Pakistan during the months of September. October November, 1957; and
- how many of them have so far migrated to India?

THE DEPUTY MINISTER OF EX TERNAL AFFAIRS (SHRIMATI LAKSHMI MENON): (a) Migration cer tificates were issued to 29 (All Harijans).

(b) Those who were in possession only of Migration Certificates issued by the Deputy High Commissioner were not permitted by the Pakistan Authorities to cross the border. Those who, in addition, were in possession of Tax Exemption Certificates and Police Verification reports were, however, permitted to migrate. During September, 'October and November a total of 388 such persons migrated to India of whom 352 were Harijans

September .. 145 (137 Harijans) October .. 228 (200 Harijans) .. 15 (All Harijans) November

INDIAN FOREIGN SERVICE 'B' SENIORITY RIILES

•295. SHRI KAILASH BIHARI LALL: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that a number of persons belonging to the Central Secretariat Service have been deprived of their actual seniority on the basis of the seniority formula contained in the Initial Constitution of the Indian Foreign Service 'B'; and

(b) if so, whether Government propose to adopt the "total length of service in the grade" basis in determining the seniority of such persons belonging to Central Secretariat Service, Central Secretariat Stenographers Service and Central Secretariat Clerical Service as in the case of other non-service persons?

THE DEPUTY MINISTER OF EX (SHRIMATI TERNAL AFFAIRS LAKSHMI MENON): (a) and (b). In fixing seniority in Grades I, II and III of the Indian Foreign Service, 'B', the basis followed has been total length of continuous service in the Grade concerned or its equiva lent. Such period of service or deemed service does not, however, include the period, if any, during which service rendered after the was a grading by the U.P.S.C. in the course of which grading the candi date was not declared fit to hold such a post. There is a very small number of cases in which officers, who had not been declared fit for equivalent grades of the C.S.S., had, in the exigencies of public service or because of peculiar circumstances, continued to hold posts in those Grades even after the U.P.S.C. grading. Period of such service has not been included in the computation of total service.

RESIDENTIAL ACCOMMODATION FOR GOV-ERNMENT EMPLOYEES

*297. SHRI DEOKINANDAN NARA-YAN: Will the Minister of WORKS. HOUSING AND SUPPLY be pleased to state the number of Central Government employees in Delhi who have not so far been provided with any residential accommodation?

THE DEPUTY MINISTER OF WORKS, HOUSING AND SUPPLY (SHRI ANIL K. CHANDA)- 47,730 out oft

those eligible for accommodation controlled by the Minister of Works, Housing and Supply.

पाकिस्तान द्वारा नंगला बांव का निर्नास

६८. श्री नवाब सिंह चौहान: क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि पाकिस्तान ग्रधिकृत काश्मीर के क्षेत्र में पाकिस्तान द्वारा मंगला बांध बनाये जाने के विख्ढ भारत ने संयुक्त राष्ट्र संगठन की सुरक्षा परिषद् को जो शिकायत भेजी थी उस पर सुरक्षा परिषद् ने ग्रभी तक क्या कार्यवाही की है?

CONSTRUCTION OF MANGLA DAM BY PAKISTAN

68. Shri NAWAB SINGH CHAUHAN: Will the PRIME MINISTER be pleased to state what action has so far been taken by the Security Council of the United Nations Organisation on the complaint submitted by India against the construction of Mangla Dam by Pakistan, in the Pakistan-occupied area of Kashmir?]

प्रधान मंत्री तथा वैदेशिक कार्य मंत्री (श्री अवाहरलाल नेहर): (१) आम व्यवहार के अनुसार २१ अगस्त १६४७ को सुरक्षा परिषद् के प्रलेख के रूप में संयुक्त राष्ट्र के सभी सदस्यों को वितरित किया गया था।

- (२) ३ अक्तूबर १६५७ को पाकिस्तान ने सुरक्षा परिषद् के प्रधान के पास एक पत्र भेजा था। पाकिस्तान के पत्र की प्रतियां सुरक्षा परिषद् के प्रलेख के रूप में संयुक्त राष्ट्र के सभी सदस्यों को वितरित की गई हैं।
- (३) ६ श्रवतूबर १६५७ को हमारे प्रतिनिधि ने सुरक्षा परिषद् की बहस के दैंरान में पाकिस्तान के पत्र पर टिप्पणी की ।

सुरक्षा परिषद् के प्रधान के नाम पाकिस्तान के पत्र की, तथा सुरक्षा परिषद् में हमारे प्रतिनिधि की टिप्पणियों के प्रासंगिक अंशों की प्रतियां सदन की मेज पर रख दी गई हैं।

सयुक्त राष्ट्र एस० ३८६६ सूरआपरिशद् ४ झक्तूबर १९५७ मूल-झंग्रेजी

सुरक्षापरिषदके ग्रध्यक्षके नाम पाकिस्तान के प्रतिनिधिका ३ अक्तूबर १६५७ का पत्र

मुझे अपनी सरकार के निदेश पर आप,
महामान्य, का ध्यान आजाद काश्मीर क्षेत्र
में मंगला बांध प्रायोजना के सम्बन्ध में
भारत के स्थायी प्रतिनिधि के २१ अगस्त
१६५७ के पत्र की ओर दिलाने और यह
कहने का सम्मान प्राप्त है कि इस प्रायोजना
के बारे में सही स्थिति इस प्रकार है:

- २. पाकिस्तान सरकार और आजाद काश्मीर अधिकारियों के सहयोग से मंगला बांध प्रायोजना पर काम हो रहा है। आजाद काश्मीर अधिकारियों ने इस उद्देश्य के लिये अपने प्रदेश में भूमि प्राप्त करने की कार्यवाही आरम्भ कर दो है। इस प्रायोजना के समाप्त हो जाने पर सिचाई तथा पन- बिजली की मुविधाओं की व्यवस्था के द्वारा आजाद काश्मीर क्षेत्र की अर्थव्यवस्था बहुत समुन्नत होगी और वर्तमान हित पर इसका कोई ब्रा असर नहीं पड़ेगा।
- ३. यह घ्यान देने की बात है कि भारत सरकार ने युद्ध-विराम रेखा के दूसरी श्रोर इस तरह की कई योजनाएं पूरी की हैं। स्मरण रहे कि श्री कृष्ण मेनन ने गत फ़रवरी में सुरक्षा परिषद् में दिये गये श्रपने भाषण में कहा था कि ४२५ मील की नई सड़कें बनाई जा चुकी हैं; बहुत सी पुरानी सड़कों म सुधार हुआ है; श्रीर कई नए पुल बनाये गये हैं। इसके स्रलावा, जैसे कि सुरक्षा